

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 296
TO BE ANSWERED ON 04.08.2017

NATIONAL EARLY CHILDHOOD CARE AND EDUCATION POLICY

*296. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the main features and objectives of the National Early Childhood Care and Education (NECCE) policy;
- (b) whether any funds are provided by the Government under the said policy for its implementation;
- (c) if so, the details thereof indicating the amount allocated/disbursed and utilized under the said policy during each of the last three years and the current year, State/ UT-wise;
- (d) the performance of States/UTs in the implementation of the said policy along with the achievements made during the said period, State/UT-wise; and
- (e) whether all the States/UTs have prepared curriculum and activity bank under the said policy and if so, the details and the compliance status thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 296 for 04.08.2017 by Shrimati Bhavana Pundalikrao Gawali Patil regarding

National Early Childhood Care and Education Policy

- (a) The salient features of the National Early Childhood Care & Education (ECCE) Policy, 2013 are:
- i. Access with equity and inclusion in programmes and interventions across service providers;
 - ii Improving quality, Strengthening Capacity, Monitoring and Supervision;
 - iii Research and Documentation;
 - iv Advocacy and awareness generation;
 - v Convergence and Coordination among policies and programmes;
 - vi Institutional and Implementation Arrangements;
 - vii Partnerships, Periodic Review and Increased investment towards ECCE.

The objectives of the ECCE Policy, 2013 are as below:

- i. Facilitate comprehensive childcare supports, infrastructure and services aimed at holistic well-being of children and responsive to their developmental needs along the continuum of care from conception to age of six years.
 - ii Universalise and reinforce ECCE and ensure adaptive strategies for inclusion of all children with specific attention to vulnerable children.
 - iii Engage capable human resources and build their capacity to enhance and develop quality services for children and their families.
 - iv Set out the quality standards and curriculum framework for ECCE provisions and ensure their application and practice through advocacy and enforcement through appropriate institutional arrangements.
 - v Raise awareness and create common understanding about the significance of ECCE and promote strong partnerships with communities and families in order to improve the quality of life of young children through institutional and programmatic means and appropriate use of technology as required.
 - vi Recognise diversity of contexts, develop and promote culturally appropriate strategies and materials and work within the framework of decentralized governance using participating and locally responsive approaches.
- (b) & (c): Yes, Madam. The Government provides funds under the Integrated Child Development Services (ICDS) Scheme for implementation of ECCE as per the approved cost sharing between Centre and States/UTs. State/UT-wise detail of funds expended/ released during last three years and funds approved under Annual Programme Implementation Plan (APIP) for 2017-18 is at **ANNEX-I.**
- (d) & (e): The objectives of the Policy with reference to several success indicators including 'Quality Standards for ECCE' for building and infrastructure, pupil-teacher interaction, learning experiences planned for children, health, nutrition, personal care and routine, assessment and outcome measures and trained staff have been fulfilled to a large extent. Under the National ECCE Policy the States/UTs are required to introduce Annual Contextualized Curriculum along with PSE kit by aligning to the curriculum, activity books and celebrate ECCE day on monthly basis. State/UT-wise status of implementation of National ECCE Policy based on above indicators is at **ANNEX-II.**

ANNEX-I

Statement Referred in Reply to part (c) of Lok Sabha Starred Q. No. 296 for 04.08.2017 asked by Shrimati Bhavana Pundalikrao Gawali Patil regarding 'National Early Childhood Care and Education Policy'

Funds released to States/UTs during last three years and approved in APIP for 2017-18

(Rs. in lakhs)

S. No.	Name of State/UT	2014-15	2015-16	2016-17	2017-18
		Funds	Funds expended	Funds	Funds
1.	Andhra Pradesh	1178.57	0.00	1565.55	1668.15
2.	Telangana	1010.39	0.00	1009.59	1069.02
3.	Arunachal Pradesh	325.51	*	180.84	186.75
4.	Assam	1783.21	1783.22	1783.22	1864.59
5.	Bihar	0.00	1181.03	2668.71	2750.31
6.	Chhattisgarh	1411.11	223.5	1403.59	1498.41
7.	Goa	32.22	1.91	37.59	37.65
8.	Gujarat	385.64	1131.63	1756.56	1581.57
9.	Haryana	0.00	0.00	771.18	778.86
10.	Himachal Pradesh	746.22	*	559.62	567.75
11.	Jammu & Kashmir	415.23	*	869.82	887.97
12.	Jharkhand	899.51	530.14	1114.71	1152.96
13.	Karnataka	182.45	*	1885.59	1936.74
14.	Kerala	1730.42	*	991.53	993.45
15.	Madhya Pradesh	2094.65	3074.39	2585.49	2831.94
16.	Maharashtra	974.75	329.65	3082.94	3293.37
17.	Manipur	289.68	*	322.02	296.49
18.	Meghalaya	122.55	0.00	157.89	176.82
19.	Mizoram	67.32	67.32	67.32	67.32
20.	Nagaland	93.29	103.65	103.65	103.65
21.	Odisha	1489.46	108.08	1985.94	2165.85
22.	Punjab	154.2	0.00	781.38	800.61
23.	Rajasthan	0.00	0.00	1740.06	1820.37
24.	Sikkim	0.00	*	38.73	38.70
25.	Tamil Nadu	1559.07	935.43	1559.07	1633.17
26.	Tripura	270.52	0.00	297.33	297.33
27.	Uttar Pradesh	4071.45	3115.30	5307.12	5639.91
28.	Uttarakhand	0.00	0.00	511.5	602.01
29.	West Bengal	1849.58	*	3442.89	3448.53
30.	A & N Islands	18.53	*	21.15	21.60
31.	Chandigarh	14.99	14.66	15	15.00
32.	Delhi	0	*	326.91	326.91
33.	Dadra & N Haveli	0.00	0.00	8.04	9.06
34.	Daman & Diu	2.8	1.19	3.06	3.21
35.	Lakshadweep	0.00	0.00	3.06	3.21
36.	Puducherry	22.42	0.00	25.65	25.65
	Total	23195.74	12601.10	38984.30	40594.89

*Not Reported

ANNEX-II

Statement Referred in Reply to part (e) of Lok Sabha Starred Q. No. 296 for 04.08.2017 asked by Shrimati Bhavana Pundalikrao Gawali Patil regarding 'National Early Childhood Care and Education Policy'

State/UT –wise status of implementation of National ECCE Policy (as on 30.06.2017)

S. No.	States/ UTs	Annual Contextualized Curriculum	Supply of activity books	PSE kit	ECCE Day
1	ANDHRA PRADESH	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
2	BIHAR	UNDER PROCESS	UNDER PREPARATION	PROVIDING	CELEBRATING
3	CHHATTISGARH	ADOPTED	UNDER PREPARATION	PROVIDING	NR
4	GOA	ADOPTED	UNDER PREPARATION	PROVIDING	CELEBRATING
5	GUJRAT	UNDER PROCESS	UNDER PREPARATION	NOT PROVIDED	CELEBRATING
6	HARYANA	UNDER PRINTING	UNDER PRINTING	PROVIDING	CELEBRATING
7	HIMACHAL PRADESH	UNDER PRINTING	SUPPLIED	PROVIDING	CELEBRATING
8	JAMMU & KASHMIR	NR	NR	NR	NR
9	JHARKHAND	UNDER PILOTING	SUPPLIED	PROVIDING	CELEBRATING
10	KARNATAKA	ADOPTED	UNDER PREPARATION	PROVIDING	CELEBRATING
11	KERALA	NR	UNDER PREPARATION	PROVIDING	CELEBRATING
12	MADHYA PRADESH	UNDER PILOTING	SUPPLIED	PROVIDING	CELEBRATING
13	MAHARASHTRA	ADOPTED	INITIATED	PROVIDING	NR
14	ODISHA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
15	PUNJAB	ADOPTED	UNDER PREPARATION	UNDER PROCESS	CELEBRATING
16	RAJASTHAN	ADOPTED	SUPPLIED	PROVIDING	Not
17	TAMIL NADU	ADOPTED	UNDER PRINTING	PROVIDING	CELEBRATING
18	UTTARAKHAND	ADOPTED	UNDER PREPARATION	NR	CELEBRATING
19	UTTAR PRADESH	NR	NR	NR	NR
20	WEST BENGAL	ADOPTED	UNDER PREPARATION	UNDER PROCESS	CELEBRATING
21	DELHI	UNDER PRINTING	UNDER PRINTING	UNDER PROCESS	CELEBRATING
22	PUDUCHERRY	UNDER PROCESS	INITIATED	PROVIDING	CELEBRATING
23	ANDAMAN & NICOBAR	ADOPTED	INITIATED	NOT PROVIDED	CELEBRATING
24	CHANDIGARH	UNDER PROCESS	SUPPLIED	PROVIDING	CELEBRATING
25	D. & NAGAR HAVELI	NR	UNDER PREPARATION	PROVIDING	CELEBRATING
26	DAMAN & DIU	NR	NR	NR	NR
27	LAKSHADWEEP	UNDER PROCESS	SUPPLIED	NOT PROVIDED	CELEBRATING
28	ARUNACHAL PRADESH	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
29	ASSAM	UNDER PILOTING	UNDER PREPARATION	UNDER PROCESS	NR
30	MANIPUR	UNDER PRINTING	UNDER PRINTING	UNDER PROCESS	CELEBRATING
31	MEGHALAYA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
32	MIZORAM	UNDER PRINTING	UNDER PRINTING	PROVIDING	CELEBRATING
33	NAGALAND	NR	NR	NR	NR
34	SIKKIM	UNDER PRINTING	UNDER PREPARATION	PROVIDING	CELEBRATING
35	TRIPURA	ADOPTED	UNDER PREPARATION	PROVIDING	CELEBRATING
36	TELANGANA	ADOPTED	INITIATED	UNDER PROCESS	NR

N.R = Not reported